

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : 19 DEC 1986

Application No. 907/1986 (T) /86()

W.P. No 20270/82

Applicant

R. Gopala Bhav

1. Shri Munior Ahmed c/o,

Shri U. L. Narayana Rao, Advocate
SP1, 3rd Main Road
Sadasiva Nagar
Bangalore - 560082.

2. Shri N. Basavaraju
Central Law Service Counsel
High Court buildings
Bangalore - 560001.

v/s Director of Postal Services

Bangalore region

Office of

3. Director of Postal Services
Bangalore Region

Office of the Post Master General
Karnataka Circle
Bangalore - 560001

4. The Post Master General
Karnataka Circle
Bangalore - 560001

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN

APPLICATION NO. 907/1986 (T)

Please find enclosed herewith the copy of the Order/Interim Order
passed by this Tribunal in the above said Application on 21.11.1986.

Encl : as above.

Balu*

Jain
930/12/86.

Jain
SECTION OFFICER
(JUDICIAL)

O/C

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**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

A.No. 907/1986(T)

Order Sheet (contd)

Date	Office Notes	Orders of Tribunal
		<p><u>ORDER</u></p> <p>This application was initially filed as a writ petition in the High Court of Karnataka which was subsequently transferred to this tribunal.</p> <p>After the matter was heard for some time, Shri Munir Ahmed, learned counsel for the applicant, sought for permission to withdraw the application. Shri Basavaraju, learned counsel for the respondents, has no objection.</p> <p>In view of the above, the application is dismissed as withdrawn.</p> <p><i>JK</i> <i>Sir</i> Member (J) Member (A)(S) 21.11.1986 21.11.1986</p> <p><i>JK</i> <i>JK</i> SECTION OFFICER CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p> 